

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 856 of 2004

Jabalpur, this the 5th day of October, 2004

Hon'ble Shri M.P. Singh, Vice Chairman
Hon'ble Shri Madan Mohan, Judicial Member

Gopilal Malviya, S/o. Shri Premaji,
Aged about 58 years, R/o. Village
Jhalki (Idhawar), District Sehore (MP). ... Applicant

(By Advocate - Shri V. Tripathi)

V e r s u s

1. Union of India, through its Secretary, Ministry of Communication, Department of Post, Dak Bhawan, Sansad Marg, New Delhi.
2. The Chief Post Master General, Madhya Pradesh Circle, Bhopal.
3. The Post Master General, Indore Region, Indore.
4. Superintendent of Post Offices, Sehore Division, Sehore. ... Respondents

O R D E R (Oral)

By M.P. Singh, Vice Chairman -

By filing this Original Application the applicant has relief for sought direction to set aside the impugned transfer and relieving order dated 16/17.9.2004 (Annexure A-1). By this order the applicant who is working as a Group-D employee in Sehore Division in the Branch Post Office, Jhalki, Distt. Sehore has been transferred to Indore Division. The applicant in this connection has submitted a representation dated 4th October, 2004 (Annexure A-8) to the respondents. The learned counsel for the applicant states that he will be satisfied if the respondents are directed to consider and decide the representation within a time frame manner.

2. Accordingly, we deem it appropriate to dispose of this Original Application even without issuing any notices to the



respondents, by directing them to consider and decide the said representation of the applicant dated 4th October, 2004 (Annexure A-8) by passing a speaking, reasoned and detailed order within a period of two months from the date of receipt of a copy of this order. We do so accordingly. The applicant is also directed to send a copy of this order to the respondents immediately. Till the representation of the applicant is decided, the applicant will not be disturbed from the present place of posting.

3. Accordingly, the Original Application stands disposed of at the admission stage itself.

QH
(Madan Mohan)
Judicial Member

MP Singh
(M.P. Singh)
Vice Chairman

"SA"

पृष्ठांकन सं. ओ/न्या.....जबलपुर, दि.....

प्रतिलिपि वाची विषय:-

(1) सरिय, उत्तम प्राप्तिकाल वाल एसोसिएशन, जबलपुर

(2) अपेक्षाकृत, विभागीय, लेतुके खातें

(3) प्रत्यक्षी विभागीय, लेतुके खातें

(4) वांशपाल, कोप्रांग, जहजपुर ब्यायारीठ

सचना एवं आवश्यक कार्यवाही देतु

Vijay Tripathi

उप रजिस्ट्रार

*Issued
on 8/10/04
by [Signature]*